

**BEFORE THE NATIONAL COMPANY LAW TRIBUNAL  
BENCH - I  
AT HYDERABAD  
C.P. (IB) No.199/7/HDB/2021**

**IN THE MATTER OF  
TALSONS MOTORS PRIVATE LIMITED  
C.P. (IB) No.199/7/HDB/2021**

**MEMORANDUM OF LIST OF CREDITORS****Filing of List of Creditors under Regulation 13(2)(d) of  
IBBI (Insolvency Resolution Process for Corporate  
Persons) Regulations, 2016 by IRP**

May it please your Lordships,

It is respectfully submitted that Quantum Holding Private Limited, Financial Creditor, has submitted its application under section 7 of the IBC, 2016 R/W sub-rule (1) of rule 7 of Insolvency and Bankruptcy (Application to Adjudicating Authority) Rules, 2016 against Talsons Motors Private Limited, Corporate Debtor herein. The Hon'ble Tribunal is pleased to admit the application in CP (IB) No. 199/7/HDB/2021 dated



26-04-2022 and ordered for initiation of Corporate Insolvency Resolution Process (CIRP) against the Corporate Debtor.

In this connection, it is respectfully submitted that in compliance with Regulation 13(2)(d) of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, a list of creditors along with amount claimed, claims admitted, security interest (if any) is enclosed as **Annexure A**.



**SREENIVASA RAO SOMISETTY**

[IP Registration No. IBBI/IPA-001/IP/

P-02049/2020-2021/13210]

INTERIM RESOLUTION PROFESSIONAL

In the matter of Talsons Motors Private Limited.

Place: Hyderabad

Date: 01-06-2022

Talsons Motors Private Limited

CP (IB)No. 199/7/HDB/2021

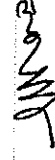
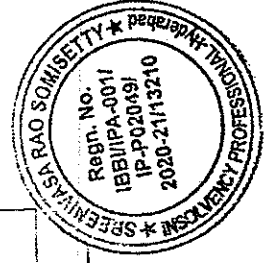
## LIST OF CREDITORS

[Under Regulation 13(2)(d) of IBB (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

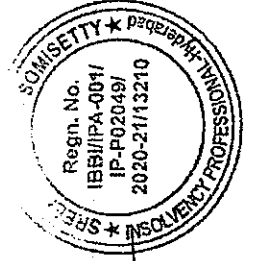
(As on 26-04-2022)

## I. FINANCIAL CREDITORS

Sl. No.	Name of the Creditor	Address	Amount claimed by the Claimants (Rs.)	Amount Provisionally admitted (Rs.)	Security interest if any, in respect of such claim (Rs.)	Details of the assignment of debt, if any
1	YES BANK LIMITED	Yes Bank Ltd, Begumpet Branch, 2 <sup>nd</sup> Floor, Agravanshi Plaza, 1-8-387, HUDA Lane, Opp. S P Road, Begumpet, Secunderabad, Telangana - 500 003	12,00,76,669	12,00,76,669	NIL	NIL
2	QUANTUM HOLDING PRIVATE LIMITED	8-2-415, C3, Signarure One, Road No: 4, Banjara Hills, Hyderabad 500034, Telangana	8,76,56,461	8,76,56,461	NIL	NIL

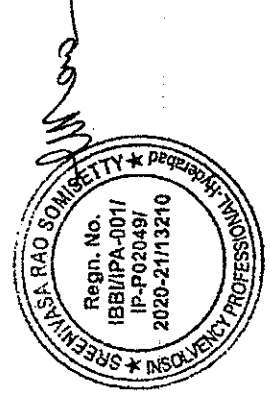
3	HDFC BANK LIMITED	India HDFC Bank Ltd. Department For Special Operations H.No. 6-3-246 & 6-3-244/A, 3rd Floor, Desk no. 0196, Roxana Palladium, Road no. 1, Banjara Hills, (Besides Virinchi Hospital) Hyderabad-500 034	4,54,35,797	4,54,35,797	NIL	NIL
4	SHIVGANGA INFRASTRUCTURCS LIMITED	8-2-269/10, Suit No. 501, Trendset Towers, Road No 2, Banjara Hills Hyderabad - 500 034 Telangana - India	1,80,00,000	1,80,00,000	NIL	NIL
5	STATE BANK OF INDIA	Retail Asset, Central Processing Centre-3, Icon Towers, S.No. 114 (p) and 115(p), PlotNo. B, Baner Road, Baner,Pune -411045	80,80,944	80,80,944	NIL	NIL
6	SUNDARAM FINANCE LIMITED	No. 21, Patulos Road, Chennai - 600 002	59,50,848	59,50,848	NIL	NIL
7	GAURAV PAPERS PRIVATE LIMITED	Plot No. 258, 2 <sup>nd</sup> Floor, Road No. 72, Prashasan Nagar, Jubilee Hills, Hyderabad - 500 033	50,00,000	50,00,000	NIL	NIL



*[Handwritten signature]*

8	IDFC FIRST BANK LIMITED	Door No. 6-3-354, 2 <sup>nd</sup> Floor, S B Towers, Near Nagarjuna Circle, Banjarahills Road No.1, Hyderabad - 500 034, Telangana.	45,99,856	45,99,856	NIL	NIL
9	HDFC BANK LIMITED	# 1-10-60/3, 3 <sup>rd</sup> Floor (3A), Suryodaya Complex, Opp. Shoppers Stop, Begumpet, Hyderabad - 500 016	20,93,988	20,93,988	NIL	NIL
<b>Total</b>			<b>29,68,94,563</b>	<b>29,68,94,563</b>		

**Note:** Some of the Financial Creditors have not provided the interest calculation workings and some of the Financial creditors have not provided the supporting documents proving their security interest. Hence, the Interim Resolution Professional could not determine the exact amount and the security interest of those Financial Creditors. Pending finalization of claim amounts and the security interest of financial creditors, the claims submitted by the financial creditors have been provisionally admitted by the Interim Resolution Professional.



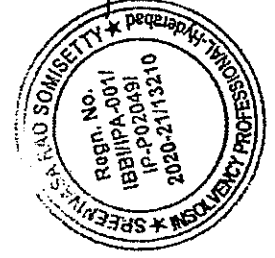


**III. WORKMEN / EMPLOYEES**

Sl. No.	Name of the Creditor	Address	Amount claimed by the Claimants in Rupees	Amount admitted in Rupees	Security interest if any, in respect of such claim (in Rupees)	Details of the assignment of debt, if any
NIL						

**IV. OTHER CREDITORS**

Sl. No.	Name of the Creditor	Address	Amount claimed by the Claimants in Rupees	Amount admitted in Rupees	Security interest if any, in respect of such claim (in Rupees)	Details of the assignment of debt, if any
NIL						

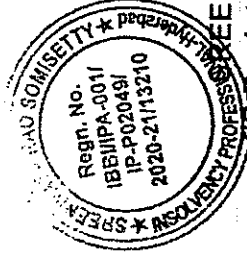




**SUMMARY OF ADMITTED CLAIMS**

Sl. No.	Name	Amount claimed	Amount admitted
I	Financial Creditors	29,68,94,563	29,68,94,563
II	Operational Creditors	22,168	22,168
III	Workmen / Employees	-	-
IV	Other Creditors	-	-
	<b>GRAND TOTAL</b>	<b>29,69,16,731</b>	<b>29,69,16,731</b>

(Amounts Provisionally admitted: Grand Total Rupees Twenty Nine Crores Sixty NineLakhs Sixteen thousand Seven hundred thirty one only)



**RAO SOMISETTY & SREENIVASA RAO SOMISETTY**  
 [IP Registration No. IBBI/PA-001/IP/  
 P-02049/2020-2021/13210]

**INTERIM RESOLUTION PROFESSIONAL**  
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